

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM) : (a) and (b). There is no border trade policy as such. Arrangements for border trade have been worked out only with China and Myanmar, aimed at reviving and promoting traditional trade across the border for meeting the local requirements.

(c) There is open border and virtually free trade with Nepal; hence no border trade policy with Nepal is necessary.

(d) The border trade with China was resumed in 1991-92, on the basis of equality and mutual benefit, for the exchange of mutually agreed commodities, by the residents along the border.

(e) and (f). The Border Trade Agreement with Myanmar, signed on 21.1.94, provides for border trade to be conducted through Moreh in Manipur and Champai in Mizoram, for exchange of locally produced commodities, by people living along both sides of the border, as per the prevailing customary practice including barter, or in freely convertible currencies. Accordingly, border trade with Myanmar was operationalised via Moreh from April 1995, in 23 mutually identified commodities.

(g) Arrangements for border trade with neighbouring countries are formalised on the basis of tradition, need, and mutual agreement.

#### Facilities to Tourists

6480. SHRI NURUL ISLAM : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) whether the Union Government propose to provide more facilities to the tourists particularly for their lodging, boarding and transportation in the North Eastern States including Assam,

(b) if so, the details thereof; and

(c) the amount allocated by the Union Government for the purpose during each of the last three years and how much of it has actually been spent, year-wise and State-wise?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GULAM NABI AZAD) (a) and (b). The Department of Tourism GOI extends financial assistance to the State Governments for augmentation of tourist accommodation facilities, based on the specific proposals, received from the State Governments, depending upon their merits, inter-se priorities and availability of funds and the guidelines of the schemes

(c) The details of the projects/schemes with amount sanctioned for the last three years, Statewise in seven North-Eastern States including Assam for augmentation of tourist accommodation facilities are given in the attached Statement.

#### STATEMENT

Projects/Schemes Sanctioned during 1992-93, 1993-94 and 1994-95

S.No	Name of the project/scheme	Amount Sanctioned (Rs. in lakhs)
1	2	3
<b>ARUNACHAL PRADESH</b>		
1.	Tourist lodge at Ziro	7.98
2.	Tourist lodge at Debon	7.98
3.	Tourist lodge at Panging	7.98
4.	Tourist lodge at Daprijo	7.98
5.	Tented accommodation	9.35
6.	Publicity support	7.00
7.	Tourist hut at Miao, (Daban)	4.65
8.	Tourist hut at Yembung	4.65
9.	Tourist hut at Raga	4.65
10.	Tourist hut at Bame	4.65
11.	Tourist hut at Bhalukpong	4.65
12.	Tourist hut at Ziro	4.65
13.	Purchase of tents for setting-up tourist camps	17.50
Total		93.67
<b>ASSAM</b>		
1.	Pilgrim Cottage at Kamakhya	27.09
2.	Tourist lodge at Bardaloni Bird Sanctuary	14.00
3.	Wayside facilities at Kalain	11.73
4.	Purchase of angling equipment	4.40
5.	Water sports equipment for River Brahmaputra	5.56
6.	Tented accommodation	15.88
7.	Tourist cottages at Hajo	24.35
8.	Tourist resort at Biswanath Ghat	15.45
9.	Tourist lodge at Tinsukhia	23.54
10.	Tented accommodation at Kaziranga, Manas and Bholukpang Umronse	14.77
11.	Tourist complex at Haflong	27.79
12.	Tourist complex at Rajiv Gandhi Wild life Sanctuary, Orang	25.20
Total		209.76
<b>MANIPUR</b>		
1.	Tourist lodge at Keirao	9.83
2.	Tourist lodge at Lamdan	9.83
3.	Tourist lodge at Base camp, Shiroy	9.83
4.	Cafeteria and Jetty at Sendra	7.05
5.	Cafeteria and Jetty at Phubala	7.05
6.	Purchase of mountaineering equipment	9.71
7.	Purchase of mountain bicycles	1.06
8.	Publicity support	4.88
9.	Kut Festival	7.00

1	2	₹
10.	Tourist complex at Tharon Cave in Tameglong dist.	11.92
11.	Tourist lodge at Seriou	10.91
12.	Tourist complex at Thongam Mondam in Thoubai dist.	10.91
13.	Tourist complex at Ukhrul	10.91
14.	Publicity support	0.85
15.	Assistance for production of publicity materials	4.00
Total		115.74
<b>MIZORAM</b>		
1	Tourist lodge at Lawngtlai	20.72
2	Tourist cottages at Chhlahtlang	7.29
3.	Cafeteria at Tiabung	8.57
4.	Cafeteria at Tawipui	8.97
5.	Chapchar Kut Festival	2.15
6.	Tourist lodge at Khawbung	22.07
7	Tourist lodge at Chaltlang	17.91
8.	Tourist lodge at Darzo	10.34
9.	Tourist lodge at Thenzawl	10.83
10.	Tourist lodge at Kamala Nagar, Chawngte	13.25
11	Tourist lodge at Changsil	10.09
12.	Chapcharkut Festival	3.89
13.	Tourist complex at Sangau (Chhintulpui dist.)	18.68
14	Tourist lodge at Tamdli	17.54
15.	Para sailing	10.25
16.	Tented accommodation	5.02
17.	Purchase of Trekking equipment	5.00
18.	Chapchar Festival	3.60
Total		195.97
<b>MEGHALAYA</b>		
1.	Tented accommodation	9.77
2	Nongkerem Dance Festival	1.85
Total		11.62
<b>NAGALAND</b>		
1.	Expansion of accommodation facilities at tourist lodge at Mokukchung	7.17
2.	Cafeteria at Tsutsung	4.69
3.	Rock climbing equipment for Mount Jotsu, Japfu, Bulubaze, Tiyi and Saramati	6.97
4.	Printing of posters	5.00
5.	Cafeteria at Mhalio Peseyie Lake (Dimapur)	14.36
6.	Tourist lodge near Shilloi Lake	8.72
7.	Assistance for production of publicity materials	5.00
Total		51.91
<b>TRIPURA</b>		
1.	Yatrika at Agartala	20.10
2	Cafeteria-cum-Tourist Bungalow at Coconut Island in Dum-boor	10.47

1	2	3
3.	Cafeteria at Nehru Park, Agartala	4.93
4.	Tourist lodge at Gandacherra	17.03
5.	Tourist bungalow at Kumarghat	27.75
6.	Construction of Cafeteria at Mandir Ghat	3.39
7.	Cafeteria at Kamala Sagar	6.02
8.	Tourist lodge at Pillak	4.40
9.	Cafeteria near Unakoti Rock	4.40
10.	Hand gliding equipment	12.06
11.	Tented accommodation	18.98
12.	Water sports equipment for Damboor	8.77
Total		136.20

[Translation]

**Loan to SSIs By Public Sector Banks  
in U.P. and A.P.**

6481. DR. LAL BAHADUR RAWAL .

SHRI DATTATRAYA BANDARU :

Will the Minister of FINANCE be pleased to state .

(a) the amount of loans provided to small scale industries by Public Sector Banks in Uttar Pradesh and Andhra Pradesh in particular and to other States in general during 1993-94 and 1994-95; and

(b) the financial position of small scale industries in the above State in the matter of repayment of banks loans as compared to other States?

THE MINISTER OF STATE OF THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY):  
(a) and (b). The information is being collected and will be laid on the Table of the House to the extent available.

[English]

**Child Labour**

6482. SHRI SHRAVAN KUMAR PATEL . Will the Minister of LABOUR be pleased to state .

(a) the estimated number of child labour engaged in (i) notches and fireworks factories in Sivakasi, Tamil Nadu, (ii) the glass and glass bangle factories in Ferozabad; (iii) carpet and sari embroidery factories in Varanasi and Muzapur and (iv) there hazardous jobs as on the eve of the declaration of the Prime Minister's action plan to abolish child labour from hazardous jobs;

(b) the number of child labour has since been freed from hazardous jobs, area-wise and how many of them have been resettled in alternate jobs or sent for straining or education; and

(c) the effective steps the Government contemplate to take in this direction?